

ARSS INFRASTRUCTURE PROJECTS LIMITED
LIST OF CREDITORS AS ON THE DATE OF COMMENCEMENT OF CORPORATE
INSOLVENCY RESOLUTION PROCESS (30TH NOVEMBER 2021)

(Amount in Rs.)

| Sl. no. | Names of the Creditors | Amount claimed | Amount of claim admitted | Voting Right (%) | Security Interest |
|---|---|-----------------------|--------------------------|------------------|---------------------------|
| CLAIM FROM FINANCIAL CREDITORS | | | | | |
| 1 | State Bank of India, SAMB-II Kolkata-700071 | 23,985,267,728 | 23,985,267,728 | 69.91 | Secured (furnished below) |
| 2 | Bank of India, Jayadev Vihar, Bhubaneswar 751015 | 1,269,526,010 | 1,269,526,010 | 3.70 | Secured (furnished below) |
| 3 | IDBI Bank Ltd, Zonal Office, Bhubaneswar-751022 | 2,173,742,472 | 2,173,742,472 | 6.34 | Secured (furnished below) |
| 4 | Punjab National Bank, Zonal Sastra Centra, Bhubaneswar 751030 | 6,621,985,414 | 6,621,985,414 | 19.30 | Secured (furnished below) |
| 5 | Kotak Mahindra Bank, Asset Reconstruction Division, Mumbai-400051 | 257,138,904 | 257,138,904 | 0.75 | Secured (furnished below) |
| Total Secured Financial Creditors | | 34,307,660,528 | 34,307,660,528 | 100 | |
| Claim from Unsecured Financial Creditors | | | | | |
| NIL | | | | NIL | |
| CLAIM FROM OPERATIONAL CREDITORS | | | | | |
| NIL | | | | NIL | |
| CLAIM FROM GOVERNMENT Department (OPERATIONAL CREDITORS) | | | | | |
| 1 | Commissioner of Commercial Tax, Government of West Bengal | 56,960,336 | 56,960,336 | 0.17 | |
| Total Claim from Government Department | | 56,960,336 | 56,960,336 | 0.17 | |

Uday Narayan Mitra



Details of Security Interest:

| CREDITORS | SECURITY INTEREST |
|---|--|
| Pari Passu charge in favour of 1. State Bank of India 2. Bank of India 3. Punjab National Bank 4. IDBI Bank | Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and are stored / placed in diverse locations) (b) Fixed Assets vehicles , construction equipment , plant & machinery etc, which are being utilized at different workplaces of the company across the country and are movable fixed assets) |
| | <u>Collateral</u> Land and building at: Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist- Dhenkanal In the name of : Smt. Sanju Agarwal, Khata No : 154, 311, 228 Plot No : 1487, 1484, 1486, 1490, 1491, 1486/1673, 1510/1596, Kisam- Homestead, Total Area : Ac 3.01 |
| | Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name of : Smt. Sangita Agarwal Khata No : 347/163, 185 Plot No:1486/1672,1476,1477, 1485; Kisam- Homestead, Total Area : Ac 1.77 |
| | Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name of: Smt. Sanju Agarwal Khata No: 268,129,316,230,251,164 Plot No : 1469/1650,1464,1471, 1469, 1475,1463 , Kisam- Gharbari Total Area : Ac 2.94 |
| | Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Seema Agarwal Khata No:57, Plot No: 1470, 1478, 1479,1481, 1482,1483; Kisam-Gharbari, Total Area : Ac 2.34 |
| | Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Sabita Agarwal Khata No:347/167,347/166 Plot No: 1468,1573,1465,1466 Kisam- Gharbari, Total Area : Ac 1.88 |
| | Land at Nalabanta of Tehsil-Rambha), Dist-Ganjam In the name : Sri Anil Agarwal Khata No:53, Plot No: 658,664, 665,659; Kisam- Agriculture, Total Area : Ac 3.508 |
| | Land and Building at I.R.C. Village, Bhubaneswar., Tehsil-Bhubaneswar In the name of : Sri Sunil Agarwal Khata No. 453/1029, Plot No : 1105 (Corresponding GA Plot No: N-1/92) Kisam- Gharbari-2, Total Land Area : 3750 sqft |
| | Land at Rayagada of Tehsil Rayagada. In the name : Sri Anil Agarwal Khata No:50/1360, Plot No: 143/1 Kisam- Agriculture Total Area: 5775 sqft (Ac 0.132 dec.) |
| | Land at Champajhar (Tapang) , Tehsil:- Khurda In the name : Sri Sunil Agarwal Khata No: 436/23 Plot No: 481/1363, Kisam- Gharbari Total Area : Ac 1.500 |
| | Land and G+2 storied Building at I.R.C. Village, Bhubaneswar, standing in the name of Smt. Seema Agarwal & Smt. Sangita Agarwal over Khata No. : 185/12, Plot No. 4/434/697 (Corresponding GA Plot No: VIP-157) Kisam- Gharbari Total Area : 3750 sqft (Ac 0.124 dec.) |

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|-------|--|------------|-----|-------|------|-----|------|----------------------------|------------|------|----------|----------|
| | <p>Land at JaydevVihar, BBSR In the name of Sri Sunil Agarwal & Smt. Sabita Agarwal Khata No: 495, Plot No: N-2/85 Kisam- Gharbari Total Area : Ac 0.124 dec</p> | | | | | | | | | | | |
| | <p>Land at Chhatrama, Tehsil-Khurda In the name : ARSS Stones (P) Ltd Khata No: 556/19, 500 Plot No: 1848,1817,1802,1798, 1799,1803, 1822,1818/2126,1819, 1835,1810,1811,1850, 1853,1804, 1806,1807,1852,1856,1859,1861 Kisam-Gharbari Total Area : Ac 4.123</p> | | | | | | | | | | | |
| | <p>Land, Work Shop – 5000 Sqft, Workshop Office – 6000 Sqft, Office (G+3)Building Block (A) G.Floor:3300 Sqft, 1st Floor : 3300 Sqft, 2nd Floor:1875 Sqft, 3rd Floor:1875 Sqft& Office (G+3)Building Block (B) G.Floor, 1st Floor, 2nd Floor, 3rd Floor 3036 Sqft each at Gadakana, Sector A, Zone D, MIE BBSR In the name: ARSS Infrastructure Projects Ltd.,IDCO Plot No 38/1 (Co's Office Building); Kisam- Gharbari,Total Area :Ac 0.901 Dec</p> | | | | | | | | | | | |
| | <p>Land & G+2 storied Building at IRC Village, Bhubaneswar, standing in the name of Sri Mohanlal Agarwal Khata No.:1426/353, Plot No. : 1106 Corresponding to GA Plot No N-1/93 Kisam- Gharbari, Total Area: 3750 sqft</p> | | | | | | | | | | | |
| | <p>Land & Building at 141, (1st Floor) State Bank Nagar, New Delhi-63, In the Name : Sri Sunil Agarwal, Total Area : 122.83 sqmts, Kisam: Homestead</p> | | | | | | | | | | | |
| | <p>Land & Building at 141, (Ground Floor) State Bank Nagar, New Delhi-63, In the Name : Sri Rajesh Agarwal, Total Area : 122.83 sqmts, Kisam: Homestead</p> | | | | | | | | | | | |
| | <p>Land & Building at 141, (2nd Floor) State Bank Nagar, New Delhi-63, In the Name : SmtSanju Agarwal, Total Area : 122.83 sqmts, Kisam: Homestead</p> | | | | | | | | | | | |
| | <p>Land at JayadevVihar, Bhubaneswar In the Name : Sri Anil Agarwal & Sri Rajesh Agarwal, Khata No : 780, Plot No : 878/2608, N 3/95, Total Area: Ac 0.103 dec. (4500 Sqft) (Extension of BOI mortgage), Kisam: Gharbari</p> | | | | | | | | | | | |
| | <p>Land at Badapada, Tehsil-Bhanjanagar In the Name : ARSS Infrastructure Projects Ltd. Khata No : 988/21 Plot No : 182; Total Area : Ac.2.390 (Extension of BOI mortgage)</p> | | | | | | | | | | | |
| | <p>Land at Badapada, Tehsil-Bhanjanagar In the Name : ARSS Infrastructure Projects Ltd. Khata No : 988/12, Plot No : 181/5091 Total Area : Ac.4.710 (Extension of BOI mortgage)</p> | | | | | | | | | | | |
| | <p>Land at Baishipada&Kharabhuin (Near Charichhak), Tehsil- Khajuripada, In the Name : ARSS Infrastructure Projects Ltd. Kisam- Gharbari</p> <table border="1" data-bbox="503 2204 1274 2432"> <tr> <td>Khata</td> <td>6239</td> <td>43</td> </tr> <tr> <td>Plot</td> <td>672, 669, 670, 671, 673</td> <td>1056, 1150</td> </tr> <tr> <td>Area</td> <td>Ac 4.260</td> <td>Ac 4.010</td> </tr> </table> | | | Khata | 6239 | 43 | Plot | 672, 669, 670, 671, 673 | 1056, 1150 | Area | Ac 4.260 | Ac 4.010 |
| Khata | 6239 | 43 | | | | | | | | | | |
| Plot | 672, 669, 670, 671, 673 | 1056, 1150 | | | | | | | | | | |
| Area | Ac 4.260 | Ac 4.010 | | | | | | | | | | |
| | <p>Land at Bhuduka&Mahugharahill, Tehsil- Kukudakhandi (Near KukudaKhandi - Berhampur) In the Name of : ARSS Infrastructure Projects Ltd.</p> <table border="1" data-bbox="503 2540 1274 2593"> <tr> <td>Khata</td> <td>511</td> <td>369</td> <td>105</td> </tr> </table> | | | Khata | 511 | 369 | 105 | | | | | |
| Khata | 511 | 369 | 105 | | | | | | | | | |

| | | | | |
|-----------------------------|---|-----------|--|----------|
| | Plot | 3622 3623 | 3624, 3627, 3628, 3625, 3617, 3619, 3618 | 135 |
| | Area | Ac 0.820 | Ac 4.436 | Ac 0.440 |
| | <p>Kisam: <u>BudukaMouza</u> (Total 8 plots) 6 plots – Ac.2.903 dec.-Gharabari 2 plots – Ac.2.793 dec.- Agricultural <u>Mahugharhill</u> 2 plots – Ac.820 dec. - Agricultural</p> | | | |
| | <p>Land and three storied building thereon over plot Nos.N-2/88 & 89, Khata No- 1427/55, 1426/958 (Hal Khata No.: 453/1543 & 453/1544) at IRC Village, Nayapalli, Bhubaneswar. Kisam- Gharbari Area : Ac 0.249 dec. Standing in the name : Sri Subash Agarwal & Smt. Sanju Agarwal,</p> | | | |
| | <p>Land at Mouza : Champajhar, Tehsil-Khurda PS : Khurda, Khata : 436/22, Plot No-481/1362, Kisam- Gharbari Area : Ac 2.100 dec Standing in the name of : ARSS Stones Pvt. Ltd.</p> | | | |
| | <p>Land at Mouza: Nityanandapur, of Gandia Tehsil, Dist - Dhenkanal PS:Gaundia,Khata:347/193,Plot nos. 1456/1810, 1493,1571,1438,1448,1447 Total Area: Ac 2.900dec, Kisam- Gharbari , Standing in the name of : Rajesh Agarwal</p> | | | |
| | <p>Extension of charge over land and G+ 4 storied building thereon situated at 21/3 Ashwini Dutta Road, Ward No. 85, Kolkata – 700029, Extent of land: 3 Cottah 10 chittack and 30 sq. ft. standing in the name of Sri Anil Agarwal & Shri Rajesh Agarwal. Kisam: Homestead</p> | | | |
| Kotak Mahindra Bank Limited | Security Interest on 70 Vehicles/ equipment | | | |

Uday Narayan Mitra



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Interim Resolution Professional in the matter of ARSS Infrastructure Projects Limited (CORPORATE DEBTOR)

Registration Number: IBBI/IPA-001/IP-P00793/2017-2018/11360

Date: 27.12. 2021

Place: Kolkata